	/5	iling under clause (a	a) of sub-rogulation	(2) of regulation 12	the IBBI (Incolvene)	Resolution Process	for Corporato Porco	ne) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	10	2998109710	9	2684758234	66.80		242759945		<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)	118	5928447	118	5928447	0.15		0		<u>Annexure 5</u>
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	8	855624025	8	849679846	21.14	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	675338581	9	371314588	9.24	0	303954268	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	123153609	1	107266733	2.67	0	653561	0	<u>Annexure 9</u>
Total		148	4658154372	145	4018947848	100.00	0	547367774	0	